

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

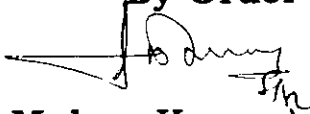
Dated: 04/02/2016

ORDER NO. 18 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 12 of 2016 for CESTAT, Ahmedabad to the extent indicated below:-

From 15.2.2016 to 26.2.2016 Hon'ble Sh. P.K. Das, Member (Judicial) will hear Single Member Bench matters as notified.

From 15.2.2016 to 19.2.2016 Hon'ble Shri P.M. Saleem, Member (Technical) will also hear Single Member Bench matters as notified.

By Order

(A.Mohan Kumar)
Registrar

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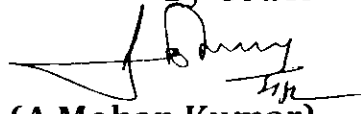
F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 04/02/2016

ORDER NO. 19 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 15 of 2016 for CESTAT, Hyderabad to the extent indicated below:-

From 22.2.2016 to 26.2.2016 Hon'ble Sh. R.K. Singh, Member (Technical) and Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial) will hear Division Bench matters.

By Order

(A.Mohan Kumar)
Registrar

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